GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

UNSTARRED QUESTION NO. 1373 TO BE ANSWERED ON 12^{TH} FEBRUARY, 2021

REQUIREMENT OF GODOWNS IN THE COUNTRY

1373 # SHRI RAJMANI PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total debt of Food Corporation of India (FCI) and the amount of funds provided by Government during last five years, year-wise;
- (b) whether godowns have been constructed by Government, if so, the number of such godowns and the number of godowns further required; and
- (c) the storage capacity of private godowns in the country and amount of grant/assistance provided by Government for construction of private godowns, State-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

- (a): The total debt of Food Corporation of India (FCI) for last five years is at Annexure-I. The details of food subsidy released to FCI through Budgetary/Extra budgetary provision is at Annexure-II.
- (b): Yes Sir, 18 numbers of godowns were constructed by the Government under Central Sector (erstwhile plan) Scheme in the last five years. Details are at Annexure-III.
- (c): The state wise details of storage capacity of private godowns hired by FCI as on December, 2020 is at Annexure-IV.

Depending on requirement in specific areas and for modernization of the storage facilities, the Government implements following schemes for creation of storage facilities for Central Pool stocks in the country through Public Private Partnership (PPP) mode:-

i. Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by FCI. Under this scheme, no funds are allocated by Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies. The construction cost is borne by the Investors and FCI pays guaranteed hiring charges for 10 years in case of private parties and 9 years in case of CWC, State Warehousing Corporation (SWC) and other state agencies.

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ii. Construction of Steel Silos: In addition to conventional godowns, Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains.

iii. Cover and Plinth (CAP) hiring scheme 2019: Government of India approved a Scheme for construction of Cover & Plinth (CAP) as temporary storage facilities on the lines of PEG Scheme in major procuring regions viz. Punjab, Haryana, Madhya Pradesh & Uttar Pradesh for guaranteed hiring by FCI for three years to accommodate the Wheat stocks in 2019.

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1373 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.

The total debt of Food Corporation of India (FCI) for last five years and current year

(As on 31st March) (in Rs. crores)

Year	Borrowings/Debt from different sources by FCI					
	Cash Credit Limit (CCL)	Short Term Loan (STL)	Bonds (Government of India Guaranteed)	Ways & Means Advance	National Small Saving Funds (NSSF) Loan	Total
2015-16	50,603.02	26,375	13,000	NIL	NIL	89,978.02
2016-17	4,619.65	38,477	13,000	NIL	70,000	1,26,096.65
2017-18	8,413.80	47,450	13,000	NIL	1,21,000	1,89,863.80
2018-19	5,198.05	41,226	15,738	NIL	1,91,000	2,53,162.05
2019-20	3,565.28	40,700	29,000	NIL	2,54,600	3,27,865.28
2020-21 (as on 31.01.2021)	8,990.87	28,650	37,000	10,000	3,25,236	4,09,876.87
2020-21 (RE)	9,495.00	30,650	45,000	NIL	1,18,712	2,03,857.00

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1373 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.

The details of food subsidy released to FCI through Budgetary /Extra budgetary provision

(in Rs. crore)

Financial Year	Schemes	Budgetary Provision			Extra Budgetary provision (NSSF Loan)
	5	BE	RE	Actual expenditure	
2015-16	Food Subsidy to FCI	97,000.00	1,12,000.00	1,12,000.00	-
2016-17	Food Subsidy to FCI	1,03,334.61	1,00,000.00	78,334.61	70,000.00
2017-18	Food Subsidy to FCI	1,07,138.60	1,01,981.69	61,981.69	65,000.00
2018-19	Food Subsidy to FCI	1,38,123.00	1,40,098.00	70,098.00	97,000.00
2019-20	Food Subsidy to FCI	1,51,000.00	75,000.00	75,000.00	1,10,000.00
2020-21 (as on 08.02.2021)	Food Subsidy to FCI	77,982.54	3,44,077.00	77,980.00	84,636.00

^{*} Allocation and the release of funds are as per the directions/ instructions of Ministry of Finance.

ANNEXURE REFERRED IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.1373 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.

Details of godowns constructed under Central Sector (erstwhile plan) Scheme by FCI

Sl. No	Year	No. of projects	Capacity (MT)
	0		3
i.	2015-16	7	64,810
ii.	2016-17	2	3,980
iii.	2017-18	2	7,930
iv.	2018-19	6	35,440
v.	2019-20	1	2,500
	Total	18	1,14,660

Details of godowns - Work in progress

No. of projects	Capacity (MT)
10	56,240
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ANNEXURE REFERRED IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.1373 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.

The state wise details of storage capacity of private godowns hired by FCI as on December, 2020.

Sl. No.	Region/U.T.	Capacity (in Lac Tonnes)
1	Bihar	3.11
2	Jharkhand	2.67
3	Odisha	0.00
4	West Bengal	0.55
5	Assam	0.53
6	Arunachal Pradesh	0.01
7	Meghalaya	0.00
8	North East Frontier	0.00
9	Nagaland	0.00
10	Delhi	0.00
11	Haryana	37.49
12	Himachal Pradesh	0.46
13	Jammu and Kashmir	1.56
14	Punjab	51.61
15	Rajasthan	3.32
16	Uttar Pradesh	14.66
17	Uttarakhand	0.10
18	Andhra Pradesh	0.22
19	Telangana	3.74
20	Kerala	0.05
21	Karnataka	2.04
22	Tamil Nadu	2.30
23	Gujarat	0.43
24	Maharashtra	6.62
25	Madhya Pradesh	4.48
26	Chhattisgarh	0.94
	Total	136.89
